

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

93

C.S.P. No. 346/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Zarus Properties and Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	RAJESH SHAH & CO	Advocate	Rajesh Shah

ORDER

CSP 344/230-232/NCLT/MB/MAH/2017

CSP 345/230-232/NCLT/MB/MAH/2017

CSP 346/230-232/NCLT/MB/MAH/2017

CSP 347/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 19.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)